

MR. SPEAKER: Now the question is that leave be granted to Shri S. M. Banerjee to move his adjournment motion on price rise. Those in favour may please rise in their seats.... I find that the number is more than 50. Leave is granted.

At what time you would like to take it up for discussion?

SOME MEMBERS: After Lunch.

MR. SPEAKER: Do you want to take it up today?

SOME HON. MEMBERS: Yes.

MR. SPEAKER: If the House agrees, instead of 4.00 P.M., we can take it up immediately after Lunch. The Minister's statement can be circulated. He can lay it on the Table of the House (*Interruptions*) or he can make it after discussion.

एक बात की मतिवला आ गई है आज के लिए। श्री फाउंडन अली इहमद की बेंटी की शादी रात के पांच बजे है।

श्री हुकम चन्द कछबाय : इन्से क्या मतलब है ?

अध्यक्ष महोदय : बल की आपके भी होगी। आप को भी करना पड़ेगा।

I think, we can take it up tomorrow. (*Interruptions*). Let us accommodate him. It can be taken up as the first item tomorrow.

12.35 hrs.

RE. SITUATION IN ASSAM

श्री रामावतार शास्त्री (स्टन) : आपने सी० आई० ए० वाली बात के बारे में कहा था कि आप वाद में बताएंगे। आपने कुछ नहीं बताया है। संविधान के प्रति एनीजियंस की इन्होंने शपथ ले रखी है। जो अपने आपको सी० आई० ए० एजेंट कहते हैं उनको हाउस से डिबार किया जाना चाहिए।

SHRI SAMAR GUHA (Contai): I have a submission to make to you. In the last meeting that you conveyed of the leaders of Opposition Parties, we raised the language riots in Assam and it was agreed that the Government will make a statement on the law and order situation in Assam and on the basis of that, there will be a discussion. But, in to-day's business paper, I do not find there is any such item.

SHRI JYOTIRMOY BOSU (Diamond Harbour): What is happening in Assam is a shame to this country. It is a shame to any civilisation and this Government and this Party is at the root of all this trouble and it is a silent spectator. This is not the first time it is happening....

MR. SPEAKER: I am allowing a calling attention on it for tomorrow.

Mr. Piloo Mody, whatever be their objections regarding whether it is a question of Parties opposite to you or otherwise, so far as the dignity and decorum of this House is concerned, inside this House I do not think it is proper that people should come with signs and symbols. You can do any thing outside, but it is very improper in this House.

SHRI SHYAMNANDAN MISHRA: (Begusarai): His dog is also wearing it.

12.37 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
PAKISTAN'S CONTINUED INTRANSIGENCE IN RESPECT OF DELINEATION OF LINE OF ACTUAL CONTROL IN JAMMU AND KASHMIR.

श्री अटल बिहारी वाजपेयी (वाराणसी) : मैं अत्रिलम्बनीय लोक मन्त्र के निम्न निम्न विषय की ओर विदेश मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इन बारे में एक बक्तव्य दें :

“...मैं और कश्मीर में वास्तविक नियंत्रण रेखा के रेखांकन के सम्बन्ध में पाकिस्तान का निरन्तर दुराग्रह”